

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

11. C.P. 3897/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.03.2021**

NAME OF THE PARTIES: Catalyst Asset Reconstruction Pvt Ltd

SECTION 66 OF COMPANIES ACT, 2013

ORDER

Ms. Jyoti Muley, counsel for the petitioner and Ms. Rupa Sutar, Deputy
Director for the Regional Director are present through virtual hearing.

Petitioner is directed to serve a copy of the petition on Regional Director before
the next date of hearing.

The report of RD is awaited. List this matter on 06.05.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V SUBBA RAO
Member (Judicial)